



\$~15

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CRL.M.C. 1980/2020 & CrI.M.A. 14187/2020 & 14189/2020
PRIYA RANJAN SINHA @ PRIIYARANJAN Petitioner
Through Mr.Chayan Sarkar, Adv.

versus

STATE OF NCT OF DELHI Respondent
Through Mr. Amit Chadha, APP for State.
Insp.Rajeev Kumar Cyber Cell,
Crime Branch.

CORAM:
HON'BLE MR. JUSTICE SURESH KUMAR KAIT

ORDER
12.03.2021

%

1. The Hon'ble Judge is on leave today.
2. Renotify on 26.04.2021.

BY ORDER

(COURT MASTER)

MARCH 12, 2021
ab